

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.100/(MAH)/2014  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Smt. Vatsalabai Shinde

V/s.  
M/s. Inventa Electro Systems (Nasik) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**C.P. No. 100/397-398/CLB/MB/2014**

None present from either side.

List this matter for hearing on 20<sup>th</sup> January, 2017.

sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Dated: 24.11.2016

sd/-  
**V. NALLASENAPATHY**  
Member (Technical)